

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2995
TO BE ANSWERED ON 06TH AUGUST, 2021**

REGULATE PRODUCT LABELS

**2995. SHRI SAPTAGIRI SANKAR ULAKA:
DR. MOHAMMAD JAWED:
SHRI SANTOKH SINGH CHAUDHARY:
DR. AMAR SINGH:
SHRI BENNY BEHANAN:
SHRI K. MURALEEDHARAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to regulate product labels for mandatory declaration of animal and animal by-product ingredients used in them along with declaration of ingredients that have been tested on animals;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed that as per sub-regulation 5(4) of Food Safety and Standards (Labelling & Display) Regulations, 2020, every package of non-vegetarian food containing ingredients including food additives and processing aids of animal origin, shall bear a declaration to this effect made by a symbol which is brown colour filled triangle inside a square with brown outline (copy of the image is placed at annexure). The symbol shall be prominently displayed on the package having contrast background on principal display panel, just close in proximity to the name or brand name of the production front of pack.

Symbol which is brown colour filled triangle inside a square with brown outline

